

Mr. Speaker: No.

श्री श्रीकार लाल बोरवा : इसकी जांच
होनी चाहिये । क्या इसीलिए रा द्रपति शासन
वहां . . .

Mr. Speaker: Will he please sit
down?

Now papers to be laid on the Table.

(2) A copy of the Press Council
(Third Amendment) Rules,
1966, published in Notification
No. G.S.R. 1974 in Gazette of
India dated the 24th December,
1966, under sub-section (3) of
section 22 of the Press Council
Act, 1965. [Placed in the
Library. See No. LT-190/67].

12.38 hrs.

PAPERS LAID ON THE TABLE

WHITE PAPER NO. XIII RE: CHINA

The Minister of External Affairs
(Shri M. C. Chagla): I beg to lay on
the Table a copy of White Paper No.
XIII containing Notes, Memoranda
and Letters exchanged between the
Governments of India and China dur-
ing February, 1966 to February, 1967.
[Placed in the Library, see No. LT-
188/67].

CINEMATOGRAPH AMENDMENT RULES & PRESS COUNCIL AMENDMENT RULES

The Deputy Minister in the Minis-
try of Information and Broadcasting
(Shrimati Nandni Satpathy): On be-
half of Shri K. K. Shah, I beg to lay
on the Table:—

(1) A copy each of the following
Notification under sub-section
(3) of section 8 of the Cinema-
tograph Act, 1952—

(i) The Cinematograph (Censor-
ship) Amendment Rules, 1967,
published in the Notification
No. G.S.R. 279 in Gazette of
India dated the 4th March,
1967.

(ii) The Cinematograph (Censor-
ship) Second Amendment
Rules, 1967, published in
Notification No. G.S.R. 405 in
Gazette of India dated the
25th March, 1967. [Placed in
Library. See No. LT-189/67].

12.39 hrs.

PRESIDENT'S ASSENT TO BILLS

Secretary: Sir, I lay on the Table
following eight Bills passed by the
House of the Parliament during the
current Session and assented to by the
President since a report was last made
to the House on the 18th March,
1967:—

- (1) The Appropriation Bill, 1967.
- (2) The Appropriation (Vote on
Account) Bill, 1967.
- (3) The Appropriation (Railways)
Bill, 1967.
- (4) The Appropriation (Railways)
Vote on Account Bill, 1967.
- (5) The Goa, Daman and Diu Ap-
propriation Bill, 1967.
- (6) The Goa, Daman and Diu Ap-
propriation (Vote on Account) Bill,
1967.
- (7) The Rajasthan Appropriation
Bill, 1967.
- (8) The Rajasthan Appropriation
(Vote on Account) Bill, 1967.

12.40 hrs.

STATEMENT RE. ACCOUNT OF LATE PRIME MINISTER NEHRU IN A FOREIGN BANK

डा० राम मनोहर लोहिया (कन्नौज) :
अध्यक्ष महोदय, माननीय गृह मंत्री जी के
असत्य को सुधारने की मुझे अनुमति दीजिए ।